

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 250 of 2013**

**Dated : 16<sup>th</sup> May, 2014**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**ORDER**

As agreed by the Learned Counsels for the parties, post the matter on

**17.07.2014.**

**(Court Master)**

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